

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3483

ANSWERED ON:23.03.2017

Football World Cup

Banerjee Shri Prasun

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the criteria adopted for setting up of an organising committee and selection of constituent Members therein for under 17/19 Football World Cup; and
(b) the role and responsibility of the Government in the selection of such Committee and its Members?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)

FOR YOUTH AFFAIRS AND SPORTS

(SHRI VJAY GOEL) (a): As per the regulations for a FIFA Competition, in order to be capable of hosting and staging the Competition in a productive and appropriate manner and to allocate its resources efficiently, the Hosting Association, in this case the All India Football Federation (AIFF), may consider the possibility that the undertaking to host and stage the Competition falls upon an entity other than the Hosting Association itself and establish a Local Organizing Committee (LOC), whose form is discussed and agreed with FIFA. The selection of members of the LOC is at the discretion of the Hosting Association, in this case the All India Football Federation (AIFF), both in its Board of Directors as in their Secretariat.

(b): Upon invitation from FIFA and/or the Hosting Association, in this case All India Football Federation (AIFF), the Government can propose members to the Board of Directors of the Local Organizing Committee (LOC), but the appointment is the responsibility of FIFA and/or the Hosting Association, in this case All India Football Federation (AIFF). ****